

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

(IB)-291(PB)/2017

**IN THE MATTER OF:**

JK Lakshmi Cement Limited

.....Petitioner

v.

Amrapali Leisure Valley Pvt. Ltd.

.....Respondent

**SECTION : UNDER SECTION 9 OF IBC, 2016**

**Order delivered on 12.09.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

**Deepa Krishan**  
**Hon'ble Member (T)**

**For the Petitioner(s) :**

**For the Respondent(s) : Mr. Alok Aggarwal & Ms. Rati Tandon, Advcoates**

**ORDER**

Learned counsel for the respondent states that legible copy of the paper book has now been supplied to him. Let the reply be filed within a week with a copy in advance to the learned counsel for the petitioner.

List for further consideration on 26.09.2017.

—Sd—  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

—Sd—  
(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

12.09.2017  
VINEET